

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00476/2018**

Jabalpur, this Wednesday, the 16<sup>th</sup> day of May, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Bhaiya Prashant Singh,  
S/o Shri Arunendra Bahadur Singh,  
aged about 19 years  
Occupation Student  
R/o Village and Post Darhiya  
Distt. Sidhi (M.P.)

**-Applicant**

(By Advocate –**Shri Prabhakar Singh**)

**V e r s u s**

1. Union of India,  
Through the Chairman of  
Railway Board,  
Rail Bhawan  
Rafi Marg,  
New Delhi 110001

2. Deputy Chief Engineer  
Nirman West Madhya  
Railway Jabalpur (M.P.) 482001

3. The General Manager,  
West Central Railway  
Indira Market  
Jabalpur (M.P.) 482001

**- Respondents**

(By Advocate –**Shri A.S. Raizada**)

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

Learned counsel for the applicant submitted that the applicant's land was acquired by the Railways on 24.04.2013. He had filled up the form for employment, which was duly countersigned by Land Acquisition Officer.

**2.** Learned counsel for the applicant submits that the applicant would be satisfied if he is given an opportunity to file detailed representation to the respondent-department and the same may be decided by the respondents in a time bound fashion.

**3.** Shri A.S. Raizada, learned Standing counsel appears and submits that he has no objection if this Original Application is disposed off in above terms.

**4.** Accordingly, this Original Application is disposed off, without going into the merits of the case, at the admission stage itself, by granting the liberty to the applicant for filing detailed representation within four weeks from today. On receipt of the same, the competent authority of the respondents shall decide it with a reasoned and speaking order within 90 days thereof. The decision so taken shall be communicated to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**